

CITY CIVIL & SESSIONS COURT, GR. BOMBAY

H.H.J. SHRI J C JAGDALE, COURT ROOM NO. 51

DAILY BOARD DT. 08/07/2020

SR. NO.	CASE NO.	PARTY NAME	STAGE	NEXT DATE
1.	MISC APPLN CBI/100372/2020	Anand Vijaikumar Singh Vs. Central Bureau of Investigation, BS and FC	HEARING	
2.	MISC APPLN CBI/100410/2020	Nandini Sumant Vs. The State C.B.I.	HEARING	
3.	MISC APPLN CBI/100411/2020	Ashwini P. Janorkar Vs. The State C.B.I.	HEARING	
4.	SPL CASE CBI/100021/1998	CBI ACB NEW DELHI Vs. Ramesh Rasiklal Desai Oth.	DEFFENCE EVIDENCE	
5.	SPL CASE CBI/100131/2009	State CBI BS FC MUMBAI Vs. Shri D.R. Deshpande	P. H.	
6.	SPL CASE CBI/100094/2009	State C.B.I.BS FC MUMBAI Vs. Shrikrishna Laxman Ayachit Others	ARGUMENT ON EXH.	
7.	SPL CASE CBI/100117/2015	The State CBI Special Crime - 1 Vs. Indrani Mukerjia @ Pari @ Indrani Bora @ Indrani Das @ Indrani Khanna and others	B. A.	

SR. NO.	CASE NO.	PARTY NAME	STAGE	NEXT DATE
8.	SPL CASE CBI/100009/2016	The State CBI Special Crime - 1 Vs. Pratim Mukerjea @ Peter Mukerjea	B. A .	
9.	BAIL APPLN CBI/100051/2020	Miten Anil Pandya Vs. CBI BS and FC	B. A.	
10.	CRI APPEAL/100032/2012	Raman Bholanath Dwivedi@MA-95- 12@BA137-12 Vs. The State-Oshiwara P.Stn.	Argument	